NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.293/ 14	14 TP 7/17 For hear		433(e) / 433(f)	Lalitha Developers Vs Ittina Properties Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
01.	PRIYANKA RAO 9900504500	ADV. FOR PETITIONER	Finjank Lu
6 2.	BHAVANI KUMAR FOX KING AWD	Ach. For	tr (2

(+91888309505) Jr. Counsel for Petitioner is present. Counsel for Respondent is also present. They requested for adjournment. List it on 18/01/2018.

Member (T)

PARTRIDLE

Member(J)